

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2016, APPEAL NO. 246 OF 2016
APPEAL NO. 247 OF 2016, APPEAL NO. 248 OF 2016
APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017**

Dated: 21st March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 238 OF 2016

PMC Power Pvt. Ltd.

...Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Ms. Purna Singh
Mr. Gautam Prabhakar for R-2

APPEAL NOS. 246, 247 & 248 OF 2016

**Southern Power Distribution Co. of Andhra
Pradesh Ltd.**

...Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Singh
Mr. Gautam Prabhakar

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishan for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2

APPEAL NO. 343 OF 2017 & IA NO. 285 OF 2017

NCL Industries Ltd. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Ms. Purna Singh
Mr. Gautam Prabhakar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **10.05.2018.**

(Justice N. K. Patil)
Judicial Member

mk/vt

(I.J. Kapoor)
Technical Member